

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2016 &
IA NOS. 491, 492 AND 645 OF 2016**

Dated: 15th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Mukund V. Bhandare **...Appellant(s)**

Vs.

Bureau of Energy Efficiency & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the Respondent(s) : Ms. Madhu Sweta
Mr. Rohit Jain, Adv.
Mr. Sunny Jangra (Rep.) for R.1 & 2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **12.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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